

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/857/2021

This the 02nd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Mohammad Amin Malik Aged 37 years, S/o Abdul Gani Malik, R/o Batakote Tehsil Pahalgam District Anantnag, Kashmir.

.....Applicant

(Advocate:- Mr. M. Ashraf Wani-**Not Present**)

Versus

1. State of J&K through Chief Secretary to Govt. Civil Secretariat Jammu/Srinagar.
2. Chief Executive Officer SASB Rajbhawan Srinagar.
3. Additional Chief Executive Officer (CEO) Shivpora, Srinagar.
4. Chief Accounts Officer Incharge Yatra Pahalgam.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference.

2. On the last listed date also i.e. 25.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 02.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**